

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:4721  
ANSWERED ON:22.12.2014  
UNIFORM TARIFF IN RAILWAYS  
Singh Shri Raj Kumar

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Railways have taken a note that there is differential rail tariff for Iron Ore meant for export and Iron Ore meant for domestic consumption in the country;
- (b) if so, the details thereof;
- (c) whether there is a rampant practice of wrong labelling of ore meant for internal consumption/export in order to create malpractices in Railways;
- (d) if so, the details thereof and the action taken by the Railways against the guilty persons;
- (e) whether the Railways are considering having a uniform tariff in order to prevent such malpractices in future; and
- (f) if so, the details thereof and the action taken by the Railways in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

- (a) & (b): Yes, Madam. Under the present dispensation, which has been in effect since 06.06.2009, there exists a 'dual pricing' regime in the case of transportation of iron ore by rail. Under this dispensation, a Distance Based Charge is levied additionally in the case of iron ore transportation for export.
- (c) No, Madam.
- (d) Does not arise.
- (e) No, Madam.
- (f) Does not arise.